

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) and (b). Yes, Sir. There have been representations for increasing the power of the existing 10 KW MW Transmitter at Calicut and the 20KW MW Transmitter at Trichur to 100KW and also to set up a Short Wave Transmitter for regional service at Trivandrum.

(c) The schemes for increasing the power of Calicut and Trichur Transmitters to 100KW and to set up a 50KW Short Wave Transmitter at Trivandrum are already under implementation.

**Compensation In Lieu of the land Acquired for setting up of Factory by BEL In Ghaziabad**

1745. SHRI K.C. TYAGI: Will the PRIME MINISTER be pleased to state:

(a) the amount paid as compensation to those whose land had been acquired for setting up a factory by BEL, at Ghaziabad;

(b) whether any assurance was given to them that one member from each family would be offered suitable employment in BEL according to their qualification; and

(c) if so, the number of persons who have been offered employment together with the number of those who have not yet been given employment in BEL and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJOY SINGH): (a) to (c). BEL's factory at Ghaziabad was set up on a site provided by UPSIDC in the year 1971. UPSIDC had acquired the land for a very big industrial estate out of which a portion was allotted to BEL, Ghaziabad. No compensation was paid

by BEL to any land holder as that had been done by the UP Government. At that time, a general assurance was given that to the extent possible preference would be given to displaced land holders for employment in the factories to be set up in the industrial estate. BEL has provided employment to 56 land holders as per the list given to the company by the Special Land Acquisition officer, Ghaziabad. Another 25 applications have been received for employment on the ground of applicants being displaced land holders. Since BEL's Ghaziabad unit has already reached its optimum strength of man power, there is no likelihood of recruitment in the near future. Besides, most of the displaced land holders are of the unskilled category for which there is no requirement. Moreover, since other industrial units were also set up on the land acquired by UPSIDC, the onus to provide jobs is not entirely that of BEL.

[*Translation*]

**Expenditure on Tours of Officers of EPF Organisation**

1746. SHRI SHEO SHARAN VERMA: Will the PRIME MINISTER be pleased to refer to the reply given on 5 September, 1990 to USQ No. 4663 and state:

(a) whether the requisite information regarding expenditure on tours of officers of EPF Organisation has since been collected;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI RAMJI LAL SUMAN): (a) Yes, Sir.

(b) The expenditure incurred on tours of Senior Officers and Regional Commissioners in the EPF Organisation to Delhi during the last 3 years is as given below: